

Apart from above, the Ministry of Road Transport and Highways has also allocated funds for road project works under Left Wing Extremist (LWE) scheme to the State of Andhra Pradesh during the last three years, as given under :-

Year	Sanctioned Length (in km.)	Funds allocated (in crore)	Expenditure incurred (in crore)	Physical Targets (in km)	Length completed (in km)
2009-10	356	50.00	0.00	0	0
2010-11	264	13.00	124.58	80	77
2011-12*	0	271.00	289.47	230	214

* *Note* - No works were sanctioned during the year 2011-12. However, funds were allocated during the year 2011-12 to incur expenditure for the works sanctioned for the years 2009-10 and 2010-11.

(c) to (d) As per available information from the concerned authorities in the State of Andhra Pradesh, these projects are being implemented by them.

Road projects with full financial support

2607. SHRI T.M. SELVAGANAPATHI : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government is banking on rolling out about 3000-4000 km highway projects with 100 per cent financial support;

(b) if so, the details thereof;

(c) whether it is also a fact that the National Highways Authority of India (NHAI) which has identified the stretches is likely to spend about Rs. 15,000 to Rs. 20,000 crore in the next two years; and

(d) if so, the details thereof?

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) Yes, Sir.

(b) The Government has proposed to award 4000 km of national highway projects on Engineering, Procurement and Construction (EPC) mode of delivery which

envisages 100% financial support. A list of tentatively identified sections of national highways to be undertaken for upgradation on EPC mode alongwith design length is given in Statement (*See below*).

(c) to (d) The Civil Construction Cost of such tentatively identified sections of national highways have been estimated @ Rs. 3.50 crores per kilometer approximately. However, the pre-construction costs like cost of land acquisition etc. cannot be estimated at this stage as it depends upon various local, economic and other factors. The project proposals are in various stages of project preparation and it is too early to estimate actual cost estimates for next two years for these projects.

Statement

Tentative list of sections of National Highways under NHDP IV to be implemented on EPC by the Ministry of Road Transport & Highways through various State agencies and by the National Highways Authority of India (NHAI) during the years 2012-13 and 2013-14

Sl. No.	NH No.	Section	Length (in km)
1	2	3	4

To be implemented by the Ministry of Road Transport & Highways through various State agencies

1.	78	Pathalgaon - CG/JH border	131
2.	78	Ambikapur-Pathlgaon	84
3.	233	Indo Nepal Border - Ghaghra Bridge	122
4.	28C	Barabanki-Bahraich-Nanapara-Rupaidiha	152
5.	29E	Gorakhpur-Ferenda-Nautanwa-Sonouli	99
6.	31	Pundlbari-Baxirhat	46
7.	214	Kattipudi - Digmaru (75-140)	65
8.	214A	Digmarru - Ongole	255

1	2	3	4
9.	208	Kollam-Kazhuthurty	82
10.	213	Kozikhode-Palakkad	75
11.	222	AP border - Nirmal	54
12.	31	Baxirhat-North Salmara	100
13.	39	Dimapur-Numaligarh	100
14.	111	Bilaspur-Ambikapur	190
15.	220	Kollam-Kumily	191
TOTAL			1746

To be implemented on EPC by the National Highways Authority of India (NHAI)

16.	83	Patna-Gaya-Dobhi	127
17.	49	Ramanathapuram-Dhanushkodi	70
18.	23	Ranchi-Birmitrapur	198
19.	75	Ranchi-Nagar Untari	265
20.	758	Bhilwara-Ladpura	72
21.	12	Jhalawar-Rajasthan/MP Border	62
22.	11B	Karauli-Dholpur	101
23.	458	Ladnu (Nimbi Jodhan) - Degna-Merta City	139
24.	11B	Lalsot-Karauli	85
25.	458	Merta City-Lambia-Jaitaran-Raipur	79
26.	113	Padhi-Dahod	86
27.	113	Partapgarh-Padhi	100
28.	458	Raipur-Bheem (Jassa Khera)	32

1	2	3	4
29.	58E	Udaipur (NH-8)-Kumdal Naya Kheda-Jhadol-Som-Nalwa Daiya (Gujarat Border)-Idar	154
30.	123	Uncha Nagla-Khanuawa-Roppas-Dholpur	80
31.	148D	Uniara-Gulabpura	205
32.	232	Ambedkarnagar-Raebareilly	165
33.	74	Bareilly-Sitarganj	87
34.	232	Raebareilly-Banda	140
35.	125	Sitarganj - Tanakpur	52
TOTAL			2299
GRAND TOTAL			4045

Declaration of State Highway as National Highways in Andhra Pradesh

2608. SHRI DEVENDER GOUD T. : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that 53 proposals of State Highway have been received from Andhra Pradesh to declare them as National Highways in the State;
- (b) if so, the details of each proposal received from the State for declaring as National Highways;
- (c) the action Ministry has taken on each of the proposal; and
- (d) the total length of all the stretches put together?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) and (b) Yes, Sir. The details of the proposals received are given in Statement (*See below*).

(c) and (d) Expansion of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon, requirement of connectivity, inter-se-priority and availability of funds. The